

1	2	3	4	5
32	D & N Haveli	NA	NA	NA
33	Daman & Diu	NA	NA	NA
34	Lakshadweep	NA	NA	NA
35	Puducherry	NA	NA	NA
	India	2.9	2.6	0.3

#### Sanctioning of new medical institutions

2277. SHRI RAM KRIPAL YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of new Medical Institutions which have been sanctioned during the years 2009-10 and 2010-11 by the Medical Council of India (MCI);

(b) the number of cases pending for sanction of medical institutions during current year, and their status;

(c) the number of medical institutions which have been sanctioned during above three years, specially in Bihar;

(d) whether Government has asked MCI to minimize the sanction procedure keeping in mind quality of the new medical institutions; and

(e) if so, the details thereof?

THE MINISTER FOR HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD): (a) to (c) During the academic year 2009-10, 2010-11 and 2011-12 the Central Government/Medical Council of India (MCI) granted permission for establishment of 11, 14 & 21 new medical colleges respectively. One medical college namely Indira Gandhi Institute of Medical Sciences, Patna in Bihar has been permitted by the MCI during the last three years. For the academic session 2012-13, the last date for receiving proposal by MCI is 30.09.2011.

(d) No.

(e) Does not arise.

#### Functioning of health centres

2278. DR. GYAN PRAKASH PILANIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: